

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942, Fax-23753923

Petition No. 421/TT/2019

Date: 17.3.2020

To,

Shri S.S. Raju,
Senior General Manager (Commercial),
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Truing up of transmission tariff for 2014-19 period and determination of transmission tariff for 2019-24 period of 01 no. of asset under Southern Region System Strengthening Scheme –XXII.

Sir,

With reference to the petition mentioned above, I am directed to request you to furnish the following information under Regulation 87(2) of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999, on an affidavit, with an advance copy to the respondents/ beneficiaries, latest by 1.4.2020:-

- I. Clarify the reasons for variation in capital cost as allowed vide order dated 12.5.2016 in Petition No 264/TT/2015 and the expenditure claimed up to COD as mentioned in paragraphs 4 and 6 of the instant petition.
 - II. Cash IDC discharge statement for Asset-I.
 - III. Reasons for claiming additional capital expenditure of ₹27.54 lakh after cut-off date.
 - IV. Form-5 for Asset-I for 2014-19 period.
2. Whether the transmission system is complete and all the assets have been put into commercial operation?
3. In case the above said information is not filed within the specified date, the petition shall be disposed on the basis of the information already on record.

Yours faithfully,

Sd/
(Rajendra Kumar Tewari)
Bench Officer